

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) The Central Board of Secondary Education (CBSE) receives sporadic complaints against schools affiliated with it for overcharging fees and arbitrary admissions. In such cases, after the examination of explanations submitted by the schools, suitable action is taken against the defaulting schools, depending on the merits of each case *i.e.* issue of advisory, refund of the amount to the complainants etc. The Government is unable to take such action in respect of unaffiliated schools.

(b) Teaching in English medium is available in a large number of central Government schools such as the Kendriya Vidyalayas and the Navodaya Vidyalayas. Under the scheme of studies in classes IX, X, XI and XII, a child has to offer two languages and one of them has to be English or Hindi. Bilingual question papers are provided for the examination of classes X and XII. The students appearing for the board examination may choose to write their exams either in Hindi or in English. Each State Government makes its own policy in this respect.

Development of Kannada language

678. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kannada was accorded classical language status;

(b) if so, the details of funds allocated and released till date for the development of Kannada language; and

(c) the details of the funds released to other classical languages in the country in the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Yes, Sir.

(b) and (c) The Ministry of Human Resource Development issued an order on 29.9.2011 for establishing the Centre of Excellence for Studies in Classical Kannada at the Central Institute of Indian Languages (CIIL), Mysore, a subordinate office of this Ministry. The details of funds allocated and released till date for the development of Classical Languages in the country including Kannada, after it was accorded the status of a classical language, are as under:—

(Rs. in lakhs)

Language/ year	2011-12		2012-13		2013-14	
	Allocation	Release	Allocation	Release	Allocation	Release
Kannada	55.63	54.54	218.00	218.00	218.00	218.00
Telugu	55.63	54.54	218.00	218.00	218.00	218.00
Tamil	1200.00	1000.00	928.00	644.44	1800.00	400.00
Sanskrit	14962.21	14962.21	18355.28	18355.28	20643.00	6068.00

Crackdown against private universities

679. SHRI S. THANGAVELU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has decided to launch a crackdown against all the private universities across the country operating beyond their territorial jurisdiction;

(b) if so, the details thereof;

(c) whether it is also a fact that there are more than 34 private universities in complete violation of their prescribed jurisdiction; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Private Universities can be established either through a State Act or a Central Act. At present, all the Private Universities existing in the country have been set up by the Acts of the respective State Legislatures and the norms and parameters for operating campuses beyond their territorial jurisdiction are stipulated by the State Governments concerned. The UGC has issued UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 to regulate the functioning of Private Universities. The UGC has also published an advertisement regarding the Courses/Study Centres/ Off-Campuses and the Territorial Jurisdiction of Universities including Private Universities in National Dailies on 12.07.2013.